

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 707  
(To be answered on the 21<sup>st</sup> July 2016)

AIR INDIA FLIGHT INCIDENT

707. SHRI C. MAHENDRAN

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Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Air India Delhi-Kochi Plane was delayed at the Delhi airport after a fight broke out between two flight attendants in full view of passengers on board;
- (b) if so, the details thereof;
- (c) whether any action has been taken by the Government against these flight attendants; and
- (d) if so, the details thereof?

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ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) and (b): Yes, Madam. Due to an argument between two cabin crew relating to pre-flight briefing matter, the flight got delayed. Subsequently, on the instruction of the Captain of the flight, these two crew were off loaded and replaced.

(c) and (d): The crew were placed under immediate suspension. A committee was constituted to enquire into the case. On the basis of the report of the committee, the services of these two crew were terminated w.e.f. 19.03.2016.

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